

MAHARASHTRA NATIONAL LAW UNIVERSITY MUMBAI CENTRE FOR WOMEN, CHILD RIGHTS AND GENDER JUSTICE

A N D

CENTRE FOR RESEARCH IN CRIMINAL JUSTICE

IN ASSOCIATION WITH

ACADEMY FOR DEVELOPMENT LEGAL STUDIES

ΑΝΕ

PUBLIC CONCERNS FOR GOVERNANCE TRUST PRESENTS

> A WORKSHOP ON JUSTICE TO JUVENILE A LEGAL INSIGHT

PATRON

CHIEF GUEST



Prof. (Dr.) Dilip Ukey Vice Chancellor Maharashtra National Law University Mumbai

D. Sivanandhan Former Police Commissioner, Mumbai



Ms. Urmila Jadhav JJB Member, Mumbai





Adv. Anil Malhotra Legal Analyst, IAFL Fellow, Author & Advocate



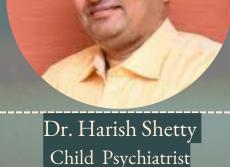


Adv. Nandini Thakkar Head Lead, Anti Trafficking Initiatives



Ms. Priti Patkar Co-Founder of Prerana

Adv. Pinaz Contractor



THEMES OF THE WORKSHOP

 Irreversible Hindu Adoption & Legality of Challenges Posed by CARA & Adoption Regulations 2022
 Panel Discussion on Child Trafficking
 Panel Discussion on Juvenile Justice Act 2015: Child in need of Care & Protection & Child in conflict in Law

REGISTRATION FEES: RS. 850

PAYMENT LINK

*REGISTRATION*LINK

Adv. Persis Sidhva

Moderator

LAST DATE TO REGISTER:

5th January, 2024

VENUE

Adv. Priyanka Patil

Moderator

2nd floor, Conference room-3,
Maharashtra National Law
University Mumbai, Hiranandani
Gardens, Powai- 400076

ONLY LIMITED SEATS AVAILABLE!

DATE

13th January 2024, Saturday TIME

9:30 a.m. - 4:00 p.m.

PROGRAMME CO-ORDINATORS Adv. Shraddha Dalvi

&

Asst. Prof. Shraddha Gaikwad Faculty Convenor, CWCRGJ Maharashtra National Law University Mumbai

For queries please contact: +91 70204 83629 || cwcrgj@mnlumumbai.edu.in



JUSTICE TO JUVENILE

A LEGAL INSIGHT

TIME	TOPIC	RESOURCE PERSON
8.30 a.m 9.30 a.m.	Registration / Breakfast	
		Welcome Address by Prof. Dr. Pratapsinh Salunke, Registrar I/c MNLU Mumbai
9.30 a.m 10.30 a.m.	Inauguration Session	Address by the Chief Guest D. Sivanandhan, DGP Maharashtra State
		Presidential Address by Prof. Dr. Dilip Ukey, Vice Chancellor MNLU Mumbai
10.30 a.m 11.30 a.m.	Irreversible Hindu Adoption: Legality & Challenges posed by Cara Adoption Regulations 2022.	Adv. Anil Malhotra (Legal Analyst, IAFL Fellow, Author & Advocate)
11.30 a.m 1:00 p.m.	Panel discussion on Child Trafficking	Adv. Nandini Thakkar (Head Lead, Anti Trafficking Initiatives Vipla Foundation, Formerly Save the Children of India)
	Adv. Persis Sidhva as the Moderator	Mr. Siddharth Pillai (Co-Founder & Director of RATI Foundation)
		Ms. Priti Patkar (Co-Founder of Prerana)
1:00 p.m 2:00 p.m.	Lunch Break	
2:00 p.m 4:00 p.m.	Panel Discussion on Juvenile Act 2015; Child in need of care & protection; Child & Conflict in law	Dr. Harish Shetty (Child Psychiatrist)
	Adv. Priyanka Patil as the Moderator	Ms. Urmila Jadhav (JJB Member, Mumbai) & Adv. Pinaz Contractor
	Vote of Thanks	

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